

1	2	3	4
5.	The Bangasri Cotton Mills Ltd., Sodepore.	1074	Labour strike.
6.	The Arati Cotton Mills Ltd., Dassnagar, Howrah	688	Direction of Receiver.
7.	The Bengal Laxmi Cotton Mills Ltd., Calcutta.	2565	Financial difficulties.
8.	Mohini Mills Ltd., No. 2, Belgharia.	2933	Losses and financial difficulties.
9.	The Bengal Fine Spg. and Weaving Mills Ltd., No. 2, Konnagar.	1005	Economic reasons.
10.	Shri Annapurna Cotton Mills Ltd., Shamnagar.	2252	Labour trouble.
11.	The Central Cotton Mills Ltd., Calcutta.	3100	Labour trouble.
12.	Shri Durga Cotton Spinning and Weaving Mills Ltd., Konnagar.	1142	Financial difficulties.
13.	Bangodava Cotton Mills Ltd., Panihati.	623	Financial difficulties.
Total		18,086	

One of the above mills has since reopened. The case of 3 mills are pending in the Calcutta High Court for their liquidation etc. Investigation Committees have been appointed, under the Industries (Development and Regulation) Act, to enquire into the affairs of three mills, while the affairs of two mills have already been investigated and the Investigation Committees reports are under examination. The management of another mill desire to scrap the mill and the matter is under consideration, in consultation with the Government of West Bengal. The cases of the remaining mills are being looked into, in consultation with the Government of West Bengal.

**Alleged Violation of Newsprint Control Order by Calcutta Dallise**

431. SHRI JYOTIRMOY BOSU : Will the Minister of FOREIGN TRADE (VIDESH VYAPAR MANTRI) be pleased to state :

(a) whether two daily newspapers published from Calcutta viz. Anandabazar Patrika and Hindustan Standard, have been charged with the violation of Newsprint Control Order ;

(b) if so, the details of the charges against each ; and

(c) the action, if any, taken or being taken against them ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (VIDESH VYAPAR MANTRALAYA MEN UP-MANTRI) (SHRI A. C. GEORGE) : (a) to (c). The information is being collected and will be laid on the Table of the House.

**Reservation for Scheduled Caste and Scheduled Tribe Employees in Ministries/Departments**

432. SHRI K. S. CHAVDA : Will the PRIME MINISTER (PRADHAN MANTRI) be pleased to state :

(a) the percentage of Scheduled Caste and Scheduled Tribe employees out of the total strength of Class I, Class II, Class III and Class IV employees as one of the 1st January, 1969 ; and 1st January, 1970 in different Ministries/Departments of the Government of India ;

(b) whether their representation is adequate ; and